COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOs. 26 & 27 OF 2017

Dated: 5th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Punjab State Power Corporation Ltd. & Ors. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for

Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Tajender K. Joshi

Mr. Kamal Jain for R.2 to 10

In the matter of :

Shri K.D. Choudhary, CMD,

Punjab State Power Corporation Ltd.

...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : ---

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Praveen Kumar for R-2

<u>ORDER</u>

List these maters on <u>17.08.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson